

## **Trade Agreement**

July 04, 1950

### **AGREEMENT BETWEEN THE GOVERNMENT OF INDIA AND THE GOVERNMENT OF THE FEDERAL REPUBLIC OF GERMANY FOR EXTENDING DIRECT TRADE RELATIONS**

Bonn, 4 July 1950

The Government of India and the Federal German Government being desirous of extending direct trade relations between their respective countries have agreed as follows:-

#### **Article I**

With respect to the items mentioned in Annexures 'A' and 'B' which are attached to this Agreement and which shall be taken to form an integral part of this Agreement, the contracting parties agree that, wherever necessary, import and export licences shall be granted in accordance with the laws and regulations in force in either country from time to time upto the yearly value mentioned against each item.

#### **Article II**

The granting of the licences referred to in Article I above shall be subject to negotiation of contracts which are mutually satisfactory regarding specifications, prices, delivery and other terms.

#### **Article III**

The yearly value of any of the items mentioned in Annexures 'A' and 'B' can be altered or fresh items added by mutual agreement between the contracting parties.

#### **Article IV**

Article I—III of this Agreement are without prejudice to the rights of nationals or firms of either country entering into business transactions in respect of goods and commodities not forming part of this Agreement subject to and in conformity with the laws and regulations of either contracting party for the time being in force.

#### **Article V**

The Federal German Government will facilitate the employment of German technicians and specialists in India subject to mutual agreement in regard to terms and conditions between the Indian employer on the one hand and the German technician or specialist on the other and shall afford assistance, wherever possible and necessary, for the training of Indian technicians in the Federal German Republic.

#### **Article VI**

During the currency of this Agreement the contracting parties agree, in order to facilitate the execution of the Agreement, to consult each other in respect of any matters arising from or in connection with the supply of goods between the countries or the employment of German technicians and specialists in India and the training of Indian technicians in the Federal German Republic in accordance with this Agreement.

#### **Article VII**

Ships belonging to either of the two contracting parties shall be accorded, in the ports of the other party, the usual facilities in respect of bunkering and other services and the customary treatment in respect of duties, charges and taxes, except that any concessions made to ships engaged in the coasting trade of either party shall not be available under this Article to the other party.

**Article VIII**

This Agreement, having received the approval of both Governments, comes into force with effect from the first day of July, 1950. It shall remain valid until the 30th Day of June, 1951, and for such successive periods as may be mutually agreed upon before its expiry.

DONE and SIGNED in duplicate, in English and in German, either text being authentic, in Bonn, on the 4th day of July, 1950.

**ANNEXURE A**

**LIST OF PROPOSED FEDERAL GERMAN  
IMPORTS FROM INDIA  
1st July, 1950 - 30th June, 1951**

Commodity	Dollar Value
I. Chemicals-	
	400,000
	125,000
1. Bones crushed and hide cuttings	100,000
2. Caster seed	100,000
3. Crude drugs	400,000
4. Essential oil	300,000
5. Gums	50,000
6. Linseed	600,000
7. Manganese dioxide	-----
8. Shellac and sticklac	2,075,000
II. Textile-	
	50,000
	200,000
1. Capok	Pro Memoria
2. Coarse animal hair	1,800,000
3. Coir matting	Pro Memoria
4. Coir yarn	250,000
5. Raw jute	-----
6. Raw wool (carpet wool)	2,300,000

III.	Fibres and bristles-	
		500,000
		400,000
	1. Bristles and hair	-----
	2. Palmyra fibre	900,000
IV.	Ores-	
		1,000,000
		-----
	1. Manganese	1,000,000
V.	Mica	
		1,500,000
		-----
	1. Mica, blocks and splittings	1,500,000
VI.	Hides and Skins	
		500,000
		1,600,000
	1. Buffalo hides	550,000
	2. Goat skins and lamb skins	200,000
	3. Half tanned bastard skins (Madras)	250,000
	4. Myrabola	-----
	5. Salted cattle hides	3,100,000
VII.	Stones and Earths-	
		75,000
		25,000
	1. Caustic magnesite	-----
	2. Mica powder	100,000
VIII.	Food and Agriculture Products-	

	100,000
	1,160,000
1. Coffee	700,000
2. Peanuts	200,000
3. Peanut oil	2,500,000
4. Sausage casings	5,000,000
5. Spices	5,000,000
6. Tea	-----
7. Tobacco	15,100,000
<b>IX. Miscellaneous-</b>	
	20,000
	250,000
1. Birds feathers, raw	.
2. Cattle horn	.
3. Mother of earls, small white seapearls rough stones, Indian cut stones, sapphires, ruby moonstone, green jasper, moosagata, green aventurine	50,000 30,000 -----
4. Wild animals	350,000
<b>GRAND TOTAL</b>	<b>26,425,000</b>

## ANNEXURE B

### LIST OF PROPOSED FEDERAL GERMAN EXPORTS TO INDIA

**1st July 1950 - 30th June 1951**

Commodities	Dollar Value
<b>I. Chemicals and Related Products-</b>	
1. Acetic acid (80% technical) and Butyl acetate	120,000
2. Auxiliaries for textiles and dyes, and Rongalit	150,000
3. Coal tar dyes	1,160,000
4. Fertilisers	Pre Memoria
5. Highly concentrated anti oxidents and accelarators.	15,000
6. Pharmaceuticals and laboratory chemicals.	500,000
7. Photographic equipment.	50,000
8. Synthetic raw materials for lacquers.	10,000
9. Titanium dioxide	10,000

	----- 2,455,000
<b>II. Machinery and Metal Products-</b>	
	20,000
	6,350,000
1. Car spares	100,000
2. Electrical machinery and parts	6,500,000
3. Industrial sewing machines, chiefly spares	.
4. Machinery and parts	2,125,000
5. Machine tools and metal working machinery and tools for machine tools	.
	2,100,000
6. Machinery for locomotive manufacture and railway equipments, including locomotive spares	250,000
	250,000
7. Printing and lithographic machinery	500,000
8. Special electrical and electromedical equipment	350,000
9. Steam turbines and spares	20,000
10. Switchgear	100,000
11. Telephone equipment, mainly spares	100,000
12. Textile mill stores and accessories	100,000
13. Tubular steel poles	-----
14. Wiring accessories, insulation and installation material.	18,865,000
<b>III. Metals-</b>	
	250,000
	-----
1. Non-Ferrous metals, ingots	250,000
<b>IV. Instruments and Apparatus-</b>	
	200,000
	100,000
1. Microscopes	200,000
2. Miscellaneous	100,000
3. Precision and X-ray cameras and photographic equipment	-----
4. Surgical and medical instruments	600,000
<b>V. Iron and Steel - Rolled steel products-</b>	

	750,000
	.
1. Cold rolled and drawn steel products including steel bars etc.	.
2. Hot rolled steel products including steel plates and sheets, spring steel, galvanised iron and steel pipes and tubes, sleeper bars etc.	3,500,000 ----- 4,250,000
<b>GRAND TOTAL</b>	<b>26,420,000</b>

\* May be replaced by mutual agreement, by machinery and metal products or other items.